## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 120/BB/ 2017	-	For hearing	Rule-6 of IB	Fire Trix Engineering & System Pvt. Ltd. Vs Maxitech Engineering Pvt. Ltd.

	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
0	K. GAURAV KUMAR	PCS	V >> 1
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	,	petition	Y
	P.S. BAGHATH SINGH	Adva cates	liter
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## ORDER

Counsel for Petitioner is Present. Sri P.S Bhagath Singh, Advocate appeared and he undertake to file vakalath for Corporate Debtor and for filing objections, list it on 25/01/2018.

Member (T)

Member (J)